

still there? So far as I know, they have been waiting for repatriation for a long time.

Shri J. K. Bhonsle: It is not the incompetence, as my hon. friend put it, of the Indian Government. They need the Harijans for essential services. The Pakistan Government is rather reluctant to allow them to go away. But, where such persons do want to come away and are in the camps they are usually allowed to come.

Shri Meghnad Saha: May I know from the hon. Minister what is the longest period for which refugees from East Bengal have to be in transit camps before they are taken in?

Shri J. K. Bhonsle: This question does not relate to the question before us. But, I can answer that. It has now been decided about three months ago that the moment they come into West Bengal they are straightaway taken to what are known as work-site camps.

Shri Meghnad Saha: May I know if it is known to the hon. Minister that some persons have remained in the transit camps for 4 years, 3 months and 10 months?

Shri J. K. Bhonsle: That is what I said. Three months ago we have come to a decision. We take them to the work-site camp within 48 hours of their arrival.

NEPA MILLS

*2002. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to refer to the answer given to unstarred question No. 898 on the 29th September, 1954 and state:

(a) the expenditure incurred so far on the Nepa Mills; and

(b) the names of the places from where auxiliary raw materials have been obtained?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) A sum of Rs. 464.45 lakhs was spent till the 31st December, 1954.

(b) The basic raw materials required, viz., salai wood and bamboo are obtained from the Nimar and Betul Forest Divisions in the State of Madhya Pradesh, but other raw materials like caustic soda, soda ash, salt cake, liquid chlorine, china clay etc., which are auxiliary, will have to be obtained from different sources, both within and outside the State.

Shri S. C. Samanta: May I know when the mill will go into full production?

Shri T. T. Krishnamachari: So far as one can gauge the situation at present, the mill is supposed to produce 50 per cent. of its rated capacity, namely 100 tons, by the end of the year.

Shri S. C. Samanta: May I know whether the machinery that was required has come in time?

Shri T. T. Krishnamachari: This is a matter of detail about which I would not vouchsafe an answer.

Shri K. C. Sodhia: What is the relation of the Government of India with this mill?

Shri T. T. Krishnamachari: It is extremely remote.

LIAISON BETWEEN LABOUR AND MANAGEMENT

*2003. **Dr. Ram Subhag Singh:** Will the Minister of Planning be pleased to state:

(a) whether any scheme is being worked out by the Planning Commission for evolving a standard for labour and management relations in Government, industrial and commercial undertakings;

(b) whether that scheme will also include the laying down of a standard of labour amenities; and

(c) when that scheme is likely to be worked out finally?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). The subject is under consideration.

Dr. Ram Subhag Singh: May I know whether the Planning Commission has undertaken any study or has:

completed any study of the labour conditions and labour-management relationship in the Government industrial and commercial undertakings?

Shri Hathi: They have, but this matter is referred to the Labour Ministry. They are requested to prepare the scheme in consultation with the other Ministries who are also employees, and that scheme is under consideration.

Dr. Ram Subhag Singh: May I know whether the hon. Deputy Minister is in a position to state what is the standard of labour amenities in at least the public sector?

Shri Hathi: The amenities are there, but they vary from project to project.

Dr. Ram Subhag Singh: May I know whether Government proposes or whether this matter is likely to be discussed by the Planning Commission to see that the standard of labour amenities does not vary from project to project?

Shri Hathi: Actually the scheme is to draw up some standards of amenities for workers in Government industrial establishments uniformly and to make arrangements to enforce those standards. These are the two specific things.

Shri K. K. Basu: Arising out of the answer to part (a) of the question, is the Government considering the appointment of a Director elected from labour so far as labour relations are concerned?

Shri Hathi: As I said, the whole matter is being worked out by the Labour Ministry, and the scheme will be evolved in consultation with the Planning Commission. I cannot say at present what it will be.

DISPLACED PERSONS FROM EAST PAKISTAN

*2004. **Shri Jethalal Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of Displaced Persons who came from East Pakistan

during the months of January and February, 1955; and

(b) the measures taken by Government to rehabilitate them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) (i) January, 1955—18,128 (ii) February, 1955—24,328. Total—42,456.

(b) These persons are shifted from reception centres to transit camps and from there to work-site camps as soon as possible. In some cases they are shifted to work-site camps direct within 48 hours.

In the meantime lands are being acquired for their settlement. Efforts are also made to find them gainful occupation or to resettle them in business by advancing loans to them.

Shri Jethalal Joshi: Will the Minister be pleased to give the break-up and say how many persons have come over to India from Pakistan for reasons of: (1) abductions and harassment of their families, (2) illegal and forcible seizure of their property, movable and immovable, and (3) conditions in which it is impossible for them to run their peaceful avocations?

Shri J. K. Bhonsle: I cannot give the break-up of these figures. Absolutely impossible. But the normal reasons are deteriorating economic conditions.

Shri Jethalal Joshi: But these are items which are entered in the columns of the registers when they come over from Pakistan to India.

Shri J. K. Bhonsle: I have not got that information.

Shri Jethalal Joshi: May I know whether the taking of the measures which the hon. Minister has just now related is enough to rehabilitate them in body, mind and spirit?

Shri J. K. Bhonsle: These are not the only measures. There are other measures also such as development of heavy and medium industries cottage industries, then putting up more